

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**  
**W.P.(S) No. 7000 of 2019**

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**CORAM : HON'BLE MR. JUSTICE DR. S.N. PATHAK**  
(Through Video Conferencing)

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For the Petitioner : Ms. Sweta Rani, Advocate  
For the Respondents : Mr. Mukesh Kumar Sinha, Advocate

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5 / 08.09.2021 Two weeks' time, as prayed for, is allowed to the learned counsel for the petitioners to remove the defects, as pointed out by the office.

Let the name of Mr. Mukesh Kumar Sinha, learned counsel appearing for the respondents.

**(Dr. S. N. Pathak, J.)**

R.Kr.